CENTRAL ADMINISTRATIVE TRIBUNAL ERNAKULAM BENCH

O.A. 36/94

Thursday, this the 27th day of January; 1994

CORAM:

HON BLE MR JUSTICE CHETTUR SANKARAN NAIR, VICE CHAIRMAN HON BLE MR PV VENKATAKRISHNAN, ADMINISTRATIVE MEMBER

- 1 R Raghavan Nair, S/o K Raman Nair Fire Engine Driver, INS Dronacharya, Cochin-1
- 2 A Rajappan Pillai, S/o K Appukuttan Pillai MT Driver Grade-II, INS Dronacharaya, Cochin-1.
- 3 AV Antony, S/o A.I. Varu, Fire Engine Driver Grade-II, INS Dronacharya,, Cochin-1.
- 4 B Krishnan Kutty, 5/o Bhargavan, fire Engine Driver Grade-II, INS Dronacharya, Cochin-1.
- 5 K.P. Sasi, S/o Pizhangan Fireman Grade-II, INS Dronacharya, Cochin-1.
- 6 K Ravikumaran Achary, S/o K Kesavanachary, Fire Engine Driver in N.A.D. Alwaye.
- 7 SJ Varkey, S/o SV John, Fireman Grade II in N.A.D. Alwaye

.. Applicants

(By Advocate "r M Rajagopalan)

Vs.

- 1 Flag Officer Commanding-in-Chief Headquarters Southern Naval Command, Cochin-4.
- 2 Union of India represented by the Secretary, Ministry of Defence, New Delhi.

.. Respondents

(Mr TPM Ibrahim Khan, ACGSC)

ORDER

CHETTUR SANKARAN NAIR (J), VICE CHAIRMAN

Applicants claim, benefits granted to the applicants in D.A. 434/89 and D.A. 609/89. A fact adjudication must precede a decision. The competent authority must make a fact adjudication and ascertain whether applicants are similarly situated as the applicants in the two cases aforementioned, or whether there are any points of difference.

- If the applicants are similarly situated, reliefs granted to the applicants in 0.As 434/89 and 609/89 will be granted to applicants herein. A determination will be made by the competent authority within four months from to-day. Applicants will furnish details of their service to the competent authority within 15 days from to-day, failing which this order will stand recalled and the 0.A. will stand dismissed. We alert respondents to adhere to the time schedule.
- 3 Application is allowed with the aforesaid directions. No costs.

Dated the 27th January, 1994.

PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER CHETTUR SANKARAN NAIR(J)
VICE CHAIRMAN

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PV VENKATAKRISHNAN ADMINISTRATIVE MEMBER

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